GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2204 TO BE ANSWERED ON 4TH MARCH, 2020

CONNECTIVITY ISSUES OF BSNL/MTNL

2204. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has taken note of the fact that Bharat Sanchar Nigam Limited (BSNL)/ Mahanagar Telephone Nigam Limited (MTNL) sim cards issued to Members of Parliament (MPs) have serious connectivity issue and if so, the details thereof and the reasons therefor along with the reaction of the Government thereto; and
- (b) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, HUMAN RESOURCE DEVELOPMENT AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have informed that their mobile services are working satisfactorily in all of their respective Licensed Service Areas (LSAs) and in general, meeting all Quality of Service (QoS) parameters prescribed by the Telecom Regulatory Authority of India (TRAI).

However, due to their current poor financial condition, BSNL and MTNL have not been able to timely pay rent and electricity bills for the telephone exchanges/mobile towers. As a result, the telephone services get affected sometimes to some extent.

BSNL and MTNL have further informed that there is no pending complaint of Hon'ble Members of Parliament (MPs).

(b) The Government has approved the revival plan of BSNL and MTNL on 23.10.2019. With implementation of these revival measures, the financial condition of BSNL and MTNL will improve and they are committed to provide better services to their subscribers including Hon'ble MPs.
